

आयकर अपीलिय अधिकरण
मुंबई पीठ "एस एम सी", मुंबई
IN THE INCOME TAX APPELLATE TRIBUNAL
MUMBAI BENCH "SMC", MUMBAI

श्री विकास अवस्थी, न्यायिक सदस्य एवं
श्री नबीन कुमार प्रधान, लेखा सदस्य के समक्ष
BEFORE VIKAS AWASTHY, JUDICIAL MEMBER &
SHRI N.K.PRADHAN, ACCOUNTANT MEMBER

आअसं. 5342/मुं/2019 (नि.व. 2013-14)
ITA NO.5342/MUM/2019(A.Y.2013-14)

Aditya Gupta,
41, See Breeze Building,
Inside Juhu Tara Road,
Santacruz (W), Mumbai 400 049
PAN: ADZPG2641M

..... अपीलार्थी /Appellant

बनाम Vs.

Income Tax Officer -25(2)(1)
C-10/505, Bandra Kurla Complex,,
Mumbai 400 051

..... प्रतिवादी/Respondent

Assessee by : Ms. Varsh Bhatler
Revenue by : Shri Sanjay J. Sethi

सुनवाई की तिथि/ Date of hearing : 10/03/2021
घोषणा की तिथि/ Date of pronouncement : 10/03/2021

आदेश/ ORDER

PER VIKAS AWASTHY, J.M:

This appeal by the assessee is directed against the order of Commissioner of Income Tax (Appeals)-53, Mumbai (in short 'the CIT(A)') dated 17/06/2019 for the assessment years 2013-14.

2. A letter dated 09/03/2021 has been received from the Chartered Accountants of the assessee stating that the assessee has opted for 'Viwad Se Vishwas Scheme, 2020'(in short 'VSVS') and hence, want to withdraw the appeal.

3. Shri Sanjay J. Sethi representing the Department stated that the Department has no objection if the assessee want to withdraw appeal to avail the benefit of 'VSVS'.

4. A perusal of above letter shows that the assessee's declaration under VSVS for the impugned assessment year has been accepted and the Designated Authority has issued Form-3. In view of above, the appeal by assessee is dismissed as withdrawn.

5. The appeal by assessee is dismissed as withdrawn.

Order pronounced in the open court on Wednesday, the 10th day of March, 2021.

Sd/-

(N.K.PRADHAN)

लेखा सदस्य /ACCOUNTANT MEMBER

मुंबई/ Mumbai, दिनांक/Dated 10/03/2021

Vm, Sr. PS (O/S)

प्रतिलिपि अग्रेषितCopy of the Order forwarded to :

1. अपीलार्थी/The Appellant ,
2. प्रतिवादी/ The Respondent.
3. आयकर आयुक्त(अ)/ The CIT(A)-
4. आयकर आयुक्त CIT
5. विभागीय प्रतिनिधि, आय.अपी.अधि., मुंबई/DR, ITAT, Mumbai
6. गार्ड फाइल/Guard file.

Sd/-

(VIKAS AWASTHY)

न्यायिक सदस्य/JUDICIAL MEMBER

BY ORDER,

//True Copy//

(Dy./Asstt. Registrar)
ITAT, Mumbai